

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 248 of 2013**

**Dated : 18<sup>th</sup> November, 2013**

**IL & FS Renewable Energy Ltd. & Ors.**

**... Appellant(s)**

**Versus**

**Central Electricity  
Regulatory Commission & Anr.**

**....Respondent(s)**

**ORDER**

As agreed by the learned counsel for the parties, post the matter on **18/12/2013**.

**COURT MASTER**